

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

TP No.198/397-398/NCLT/AHM/2016 (New)

C.P No. 3/397-398/CLB/MB/2015 (Old)

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)

Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

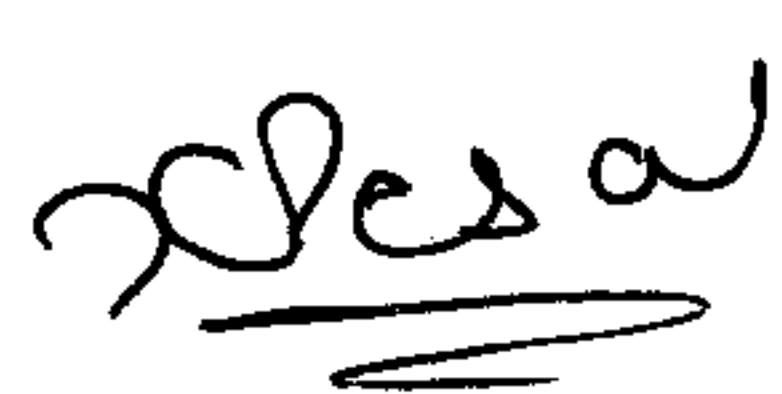
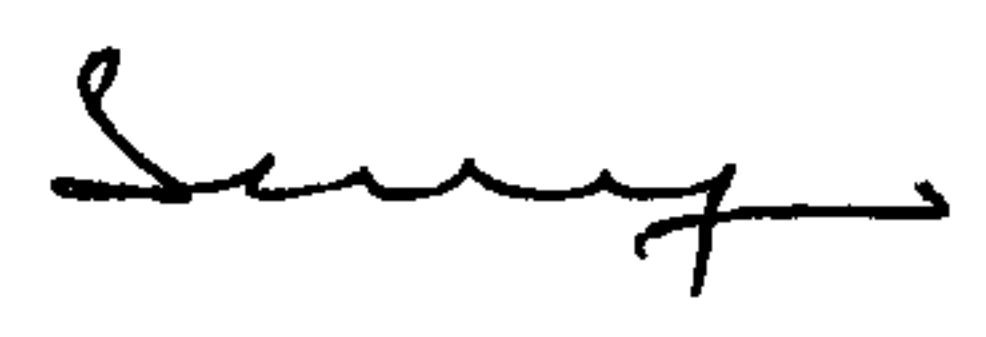


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2020**

Name of the Company: J.P. Financial Services Pvt. Ltd.

V/s.

Golden Tobacco Ltd. & Ors.

Section: Section 397-398 of the Companies Act 1956.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kurven K. Desai with Mr. Nikant Raval	Advocate	R-28	
2.	Sudha Mehra	Advocate	R-39	
	Musam K. Shah Dhruvin Dossani	Advocate	Petitioner	
3.	SHIVANI VORA for M/s Jiveedi & Gupta & MR. PARITOSH GUPTA	Adv.	R-1-7 8-17 19-24, 27-29 31-37.	


ORDER


The Parties are represented through their respective Counsel(s).

On the request of Learned Counsels of both the side's, the matter is adjourned.

The matter pertains to year 2015, hence no further adjournment shall be granted.

List the matter on 10.02.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 8th day of January, 2020.